

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

2(ND) 16

**PRESENT: MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
02.04.2018**

**NAME OF THE COMPANY: Mr. Pritam Kumar Vs. M/s Winner Device &
Display Pvt. Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner: None

For the Respondent: Mr. Palash Agarwal, Advocate

ORDER

None is present on behalf of the Petitioner.

The matter is being heard by the Regular Bench, renotify this case on
27.8.2018.

-S-04

**(Ina Malhotra)
Member (J)**